

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/2232/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the th 26 April, 2021.

Sub: **Cancellation of Casual leave.**

Ref:- Letter No. LCG.11/2002-03/131 dtd. 08.04.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for withdrawal of casual leave on 17.04.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/2233 /A, dated 26-4-2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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